

**FORM A
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
FOR THE ATTENTION OF THE CREDITORS OF ARPITA FILAMENTS PRIVATE LIMITED.

1	Name of Corporate Debtor	Arpita Filaments Private Limited
2	Date of Incorporation Of Corporate Debtor	24 th March 2009
3	Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar of Companies, Ahmedabad
4	Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	U17120GJ2009PTC056411
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	4/3310, H.k. street, Begampura, Zampa Bazar Surat Gujarat - 395003
6	Insolvency commencement date in respect of Corporate Debtor	26.09.2019. Order uploaded on website of NCLT on 01.10.2019
7	Estimated date of closure of insolvency resolution process	24.03.2020 (180 th day from insolvency commencement date, i.e., 26.09.2019)
8	Name and registration number of the insolvency professional acting as interim resolution professional	Name-Pankaj Nahata Reg No- IBBI/IPA-001/IP-P00796/2017-18/11363
9	Address and e-mail of the interim resolution professional, as registered with the Board	Address -504-505, Himadri II, Old High Court Lane, Ashram Road, Ahmedabad - 380009 Email - pmnahata@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Address -504-505, Himadri II, Old High Court Lane, Ashram Road, Ahmedabad - 380009 Email - cirp.afpl@gmail.com
11	Last date for submission of claims	15.10.2019 (14 th day from the date of receipt of order, i.e., 01.10.2019)
12	Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	NA
14	(a) at Relevant Forms and (b) Details of authorized representatives are available:	Weblink: http://www.ibbi.gov.in/downloadform.html Physical Address: not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process against M/s Arpita Filaments Private Limited on 26th September 2019.

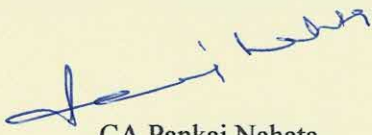
The creditors of M/s Arpita Filaments Private Limited., are hereby called upon to submit a proof of their claims on or before **15th October 2019** to the interim resolution professional at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No.10, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in FORM CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date :03.10.2019
Place : Ahmedabad


 CA Pankaj Nahata
 (Interim Resolution Professional)
 Arpita Filaments Private Limited